

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449  
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File No. XXII(6)/1/2018-19/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

1. Sri Dinesh Rai, District & Addl. Sessions Judge-cum-Spl. Jdge, Anti Corruption Bureau, Chaibasa,
2. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra,
3. Sri Devendra Kumar Pathak, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj,
4. Sri Pankaj Kumar No. II, District & Addl. Sessions Judge, Daltonganj,
5. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj,
6. Sri Satya Prakash No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar,
7. Sri Peeyush Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
8. Ms. Kumari Ranjana Asthana, Additional Principal Judge, Additional Family Court, Dhanbad,
9. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
10. Sri Ajit Kumar, District & Addl. Sessions Judge, Garhwa,
11. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih,
12. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda,
13. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
14. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla,
15. Sri Ramesh Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh,
16. Sri Amit Shekhar, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh,
17. Sri Paras Nath Upadhyay, Addl. Principal Judge, Addl. Family Court, Jamshedpur,
18. Sri Radha Krishan, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur,
19. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
20. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar,
21. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh,
22. Sri Vishwa Nath Shukla, Additional Judicial Commissioner-cum-Presiding Officer, MVACT, Ranchi,
23. Sri Martand Pratap Mishra, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi and
24. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal).

Sub: - **Cancellation** of nominations for attending one day (C –VIII) Conference on “Medico-Legal Jurisprudence” scheduled to be held on 7<sup>th</sup> October, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

In continuation to this Court's Letter No. 3008 / Apptt. dated 13.07.2018, I am directed to inform that the Court has been pleased to cancel your nomination for attending one day ( C-VIII) Conference on “Medico-Legal Jurisprudence” scheduled to be held on 7<sup>th</sup> October, 2018 at Judicial Academy Jharkhand, Ranchi.

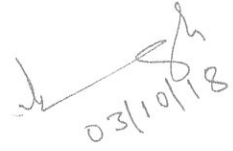
This is for information and needful.

Yours faithfully,  
Sd/- **J.P.Singh**  
Registrar (Administration)

Memo No. 4139 /Apptt.

Dated, Ranchi, the 03/10/2018

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter nos. 1424/JAJ & 1429/JAJ dated 25.09.2018 & 27.09.2018 respectively and this Court's letter under Memo No. 3009 / Apptt. dated 13.07.2018 / the Member Secretary, JHALSA / the C.P.C. /c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
03/10/18

Registrar (Administration)